

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 147 (ND)/16

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

NAME OF THE COMPANY: Ishwar Singh & Ors. Vs. Haryana Automotives
Pvt. Ltd. & Ors.

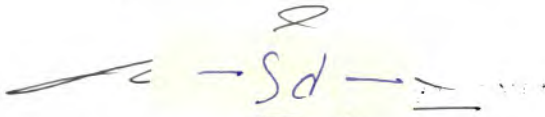
SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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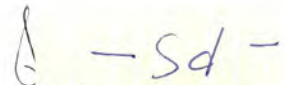
Present: None.

ORDER

Re-notify this case on 03.10.2017.



**(S. K. Mohapatra)
Member (T)**



**(R. Varadharajan)
Member (J)**